



**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 103
CP No. (IB)- 69/9/JPR/2018
Under Section 9 of IBC, 2016

In the matter of:

Glazetech Industries Pvt. Ltd.

...Operational Creditor

Versus

Classic Signages Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Akanksha Noval, Adv.

For the Corporate Debtor : Kriti Pathak, Adv.

ORDER

Heard Ms. Akanksha Noval, Adv. appearing on behalf of the Petitioner/ Operational Creditor and Ms. Kriti Pathak, Adv. for the Respondent/ Corporate Debtor. Learned Counsel appearing on behalf of the Petitioner seeks to withdraw this Petition. Permission granted. **CP No. (IB)- 69/9/JPR/2018** is dismissed as withdrawn. All pending IAs in this matter stand disposed of accordingly.

Sd-

(Prasanta Kumar Mohanty)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

October 27, 2022